

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (T) No. 1292 of 2021

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State of Jharkhand through Deputy Commissioner,
Department of Excise and Prohibition, Bokaro. --- --- Petitioner

Versus

Bhavneet Singh & Ors. -- --- Respondents

CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh
The Hon'ble Mrs. Justice Anubha Rawat Choudhary
Through Video Conferencing

For the Petitioner :
For the Respondents :

03/22.04.2021 No one appears for the petitioner.

As such, matter is passed over for the day.

(Aparesh Kumar Singh, J.)

(Anubha Rawat Choudhary, J.)

Shamim/